

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

R.P.(C) No.1105/2021 in C.A. No.3693/2020

(Arising out of impugned final judgment and order dated 17-11-2020
in C.A. No.3693/2020 passed by the Supreme Court Of India)

STATE OF JHARKHAND & ORS.

Petitioner(s)

VERSUS

BHAGIRATHI PRASAD DEY

Respondent(s)

(IA No.112309/2021 - FOR LISTING REVIEW PETITION IN OPEN COURT; IA
No.112316/2021 - FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT; IA No.112317/2021 - FOR EXEMPTION FROM FILING O.T.; and,
IA No.112312/2021 - FOR STAY)

Date : 30-11-2021 This matter was circulated today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

By Circulation

UPON perusing papers the Court made the following
O R D E R

Application for listing of Review Petition in open Court is
dismissed.

The Review Petition is dismissed, in terms of the Signed Order
placed on the file.

Pending applications, if any, also stand disposed of.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER